

IN THE HIGH COURT OF ORISSA : CUTTACK

NOTICE

It is for general information that the existing Case Information System of the High Court of Orissa has migrated to the Case Information System National Core Version 1.0 (CIS NC 1.0) from 16.04.2018 as per the directives of the Hon'ble Supreme Court of India.

During filing of a Case, the Acts and Sections are to be clearly mentioned in absence of which the Software will not allow the Case to be registered. Learned Advocates and all concerned are requested to enter the Acts and Sections clearly in the relevant portion of the Filing Form during filing of a case.

In order to take advantage of the status of the case proceedings, Learned Advocates are requested to provide their Mobile numbers and E-mail ID's along with Bar Council Registration numbers.

In case of any inconvenience or query relating to the new Software, the Central Project Co-Ordinator or Deputy Registrar (Judicial) or Joint Registrar (Judicial) of the Court may be contacted.

**Dated: 16.04.2018
Orissa High Court, Cuttack**

**By Order of the Court
Sd/- S.K.Mishra**

Deputy Registrar (Judicial)